

FORM G**INVITATION FOR EXPRESSION OF INTEREST****FOR OCTAGON BUILDERS AND PROMOTERS PRIVATE LIMITED****OPERATING IN REAL ESTATE CONSTRUCTION / DEVELOPMENT RESIDENTIAL/
COMMERCIAL SPACE AT ROORKEE, HARIDWAR, UTTRAKHAND**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	OCTAGON BUILDERS AND PROMOTERS PRIVATE LIMITED CIN: U70109UP2006PTC069978
2.	Address of the registered office	D-3 & 4, Sector-10, Gautam Buddha Nagar, Noida, Uttar Pradesh, India, 201301
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Complete project details including the records pertaining to the home buyers has not been handedover by the ex-management. To the extent information available, the Corporate Debtor has project site with the name “Santour City” / Har Har Gange at Bawli Kalanjari, Pargana Tehsil Roorkee, Haridwar (near Patanjali Yogpeeth) and “Santour City” Dehradun.
5.	Installed capacity of main products/ services	Not Applicable as the Company has no Manufacturing Operations.
6.	Quantity and value of main products/ services sold in last financial year	No business operations in the last financial year.
7.	Number of employees/ workmen	No details available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Financial statements as available with the RP can be obtained by writing email to the RP at cirp.octagon@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Kindly write an email to the RP on cirp.octagon@gmail.com
10.	Last date for receipt of expression of interest	12/02/2025

11.	Date of issue of provisional list of prospective resolution applicants	22/02/2025
12.	Last date for submission of objections to provisional list	27/02/2025
13.	Date of Issue of final list of prospective resolution applicant	09/03/2025
14.	Date of Issue of information memorandum, evaluation Matrix and Request for resolution plans to prospective resolution applicants	14/03/2025
15.	Last date of Submission of Resolution Plan	13/04/2025
16.	Process email id to submit EOI	Electronically at cirp.octagon@gmail.com and physically at B-84, Takshila Colony Garh Road Meerut U.P.- 250004

Signature of the Resolution Professional

Sd/-

Hemi Gupta

Resolution Professional of Octagon Builders and Promoters Private Limited (In CIRP wef 16-04-2019)

IBBI Registration No - IBBI/IPA002/IP-N00147/2017-18/10383

Address: B-84, Takshila Colony, Garh Road, Meerut (U.P.)-250004

DATE: 27-01-2025

PLACE: MEERUT

E-Auction Sale Notice for Sale of Immovable Properties under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (read with proviso to Rule 8 (6) & 9(1) of the Security Interest (Enforcement) Rules, 2002)

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the Constructive/ Symbolic/ physical possession of which has been taken by the Authorised Officer of the Canara Bank, Secured Creditor, will be sold on "As is where is", "As is what is" and "Whatever there is without recourse" for the recovery of dues to the Bank as per Demand Notice under Section 13(2) & further interest thereon, charges and costs due to the Canara Bank, as detailed in the table below.

Sr. No.	Name of Account/Borrowers/ Guarantor/ Branch Name	Description of Properties	O/s Amount	Reserve Price Earnest Money
1	Smt. Usha Tanzeem D/o Tanzeem Akhtar, Smt. Kakhshar Praveen W/o Tanzeem Akhtar Branch: Sahaspur (Bijnor)	Flat No. 4 at 2nd Floor, Nagar Nigam No. 342(204), situated at "S.F. Liberty Homes", Marris Road, and Abdulla Girls College Road, Civil Line, Aligarh, Carpet Area 906.54 Sq. Feet, Plinth Area 1066.50 Sq. Feet Owned by Smt. Kakhshar Praveen w/o Tanzeem Akhtar Bounded as: East: Open Land on Ground Floor of the Company West: Common Passage and Staircase North: Flat No. 3 South: Open Land on Ground Floor of the Company	Rs. 13,10,682.67/- + interest + other expenses	Rs. 38,92,700/- Rs. 3,89,270/-

The statutory notice under Rule 8(6) of the SARFAESI Act 2002 is a 30-day sale notice.

• Other terms and Conditions: • Auction/bidding shall be only through "online Electronic Bidding" through the website <https://ebkraj.in>. Bidders are advised to go through the website for detailed terms before taking part in the e-auction sale proceeding. • The property can be inspected with Prior Appointment with Authorised Officer, on any working day during office hours. • Intending bidders shall hold a valid digital signature certificate and e-mail address. For details with regard to digital signature please contact the service provider Email - support.ebkraj@psballiance.com. 8291220220 • For sale proceeds of Rs. 50 (Rupees Fifty) lacs and above, the successful bidder will have to deduct TDS at the rate 1% or applicable as on date the Sale proceeds and submit the original receipt of TDS certificate to the Bank. • All charges for conveyance, stamp duty, GST, registration charges etc., as applicable shall be borne by the successful bidder only. • Authorized Officer reserves the right to postpone/cancel or vary the terms and conditions of the e-auction without assigning any reason thereof. • In case there are bidders who do not have access to the internet but interested in participating in the e-auction, they can approach concerned Regional office Moradabad who, as a facilitating centre, shall make necessary arrangements. • For further details contact Canara Bank, Branch OR the service provider Email - support.ebkraj@psballiance.com. 8291220220

SPECIAL INSTRUCTION/CAUTION - Bidding in the last minutes/seconds should be avoided by the bidders in their own interest. Neither Canara Bank nor the Service Provider will be responsible for any lapses/failure (Internet failure, Power failure, etc.) on the part of the bidder or vendor in such cases. In order to ward off such contingent situation, bidders are requested to make all the necessary arrangements/alternatives such as back-up, power supply and whatever else required so that they are able to circumvent such situation and are able to participate in the auction successfully.

Date : 27.01.2025, Place : Bijnor, Aligarh **AUTHORISED OFFICER CANARA BANK**

HDFC BANK Legal Cell
Plot # 31, Najafgarh Industrial Area, Tower-A, 1st Floor, Shivaji Marg, Moti Nagar, New Delhi - 110015

"APPENDIX-IVA (See proviso to rule 8 (6))
Sale notice for sale of immovable properties

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of HDFC Bank Ltd. Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on 08th May 2024, for recovery of Rs. 12,60,612/- or as on 11.09.2018 along with further interest and charges applicable due to the HDFC Bank Ltd. by (i) M/S HIMANI INSULATION, (ii) MR. SAMEER ROY & (iii) MRS. HIMANI CHANDOLA. The reserve price will be Rs. 12,00,000/- and the earnest money deposit will be Rs. 12,00,000/- for this property.

Short description of the immovable property
Flat No. 52, Measuring 1111 Sq. Ft., Tower No. M, On 6th Floor Alongwith Car Parking No. 458, "Hill View Garden" Bhiwadi, Teh. Bhiwadi, Distt. Alwar, Rajasthan.

For detailed terms and conditions of the sale, please refer to the link provided in HDFC Bank Ltd. Secured Creditor's website: <https://www.hdfcbank.com/personal/resources/important-notices>. For any property related query you may contact Mr. Arvind Sahota & Mr. Bhuvan Singh (Authorised Officers), MOB No: 9582595505 & 9212504642.

Date : 28.01.2025, Place : Delhi **Authorised Officer, HDFC Bank Ltd.**

केनरा बैंक Canara Bank
A Government of India Undertaking
सिंडिकेट Syndicate

E-Auction Sale Notice for Sale of Immovable Properties under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) & 9(1) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the Constructive/ Symbolic/ physical possession of which has been taken by the Authorised Officer of the Canara Bank, Secured Creditor, will be sold on "As is where is", "As is what is" and "Whatever there is without recourse" for the recovery of dues to the Bank as per Demand Notice under Section 13(2) & further interest thereon, charges and costs due to the Canara Bank, as detailed in the table below.

Date & Time of E-Auction: 28.02.2025 between 10:00 PM to 2:00 PM (With unlimited extensions of 5 minutes duration each)

EMD amount of 10% of the Reserve Price is to be deposited in E-Wallet of M/s PSB Alliance Private Limited (E-bkraj) portal directly or by generating the Challan therein to deposit the EMD through RTGS/NEFT in the account details as mentioned in the said challan on or before 27.02.2025 before 5:00 PM.

Sr. No.	Name of Borrowers / Account Branch Name	Description of Properties	O/s Amount	Reserve Price Earnest Money
1.	Borrower SMT. BABITA KASHYAP w/o RINKU KASHYAP, Mr. RINKU s/o MAHESH CHANDR, BRANCH-MORADABAD SHAHPUR TIGRI	A Residential House measuring 105.00 Sq. meter bearing gata no 370mi Situated at moja Daakka, Teshsil and District Moradabad (UP)), Bounded as: East: Plot Smt. Suman Vishoni, West: Araj Vikreta, North: Araj Achsaan, South: Rasta common 12 ft wide	Rs. 1204022.40 + intt. & other expenses	Rs. 28,30,000 Rs. 2,83,000 SYMBOLIC
2.	1. S P PLASTIC10 MILAN VIHAR, DELHI ROAD, MORADABAD 24001 2. Sri Vikram Madhok S/o Butaram Madhok, R/o Vill Majholi Moh. Milan Vihar, Gali no.2 House no.11, Delhi Road, Moradabad 244001 3. Sri Vikas Madhok R/o Vill Majholi Moh. Milan Vihar Gali no.2 House no.10, Delhi Road Moradabad 244001 Branch - Kutchery Road Branch	All that part and parcel of the property consisting of RESIDENTIAL PROPERTY WITH AEA 28 SQ MT SITUATED AT MAJHOLI GATA NO. 201 MILAN VIHAR DELHI ROAD MORADABAD, BOUNDED AS - EAST-H/O PRIYA MADHOK, WEST- PLOT OF SARVESH GUPTA, NORTH- RASTA 15 FT, SOUTH- REMAINING PORTION OF SOLD PLOT	Rs. 10,67,004 + intt. & other expenses	Rs. 16,40,000 Rs. 1,64,000 SYMBOLIC
3.	1. Sri Vikram Madhok S/o Butaram Madhok, R/o Vill Majholi Moh. Milan Vihar Gali no.2 House no.11, Delhi Road, Moradabad 244001 2. Smt Monika Madhok W/o Sri Vikram Madhok R/o Vill Majholi Moh. Milan Vihar Gali no.2 House no.11, Delhi Road Moradabad 244001 3. Sri Vikas Madhok R/o Vill Majholi Moh. Milan Vihar Gali no.2 House no.11, Delhi Road Moradabad 244001 Branch - Kutchery Road Branch	All that part and parcel of the property consisting of RESIDENTIAL HOUSE WITH AREA 70.00 SQ MT SITUATED AT VILLAGE MAJHOLI GATA NO. 201 WARD NO. 17 PRIVATE PLOT NO. 02 MILAN VIHAR COLONY DELHI ROAD TEHSIL AND DISTT MORADABAD, BOUNDED AS- EAST-H/O MRS. PRIYA MADHOK, WEST-R/O 1.52 MTR WIDE, NORTH-GATE. NALA, SOUTH- RASTA 1.52 MTR WIDE	Rs. 14,66,491/- + intt. & other expenses	Rs. 41,30,000 Rs. 4,13,000 SYMBOLIC
4.	Borrower: Armani Ladies Readymade, Proprietor Abdul Hasan (Legal Heir Mehrul Nisha), Mohd. Faizaan (Legal Heir Mehrul Nisha), Branch: Dharampur Kalan	All that part and parcel of the property consisting of 1, A Residential Building Measuring Area 92.00 sq.mtr., Situated at Mohalla Ansariyan, Madhya Punvi, Ward No. 19, Kasba Bilari, Distt. Moradabad, Bounded: East: Rasta 13 Feet wide, West: Plot of Junaid, North: Plot Mukir, South: Rasta 7 Feet Wide.	Rs. 8,00,234/- + intt. & other expenses	Rs. 23,86,000/- Rs. 2,38,600 SYMBOLIC
5.	Borrower: 1. SH RAHIS S/O RAFIQ AHMAD MOH ANSARIYAN TEH BILARI DIST- MORADABAD UP - 202411 MOBILE - 919639035703 2. SMT KAISAR W/O RAHEES URF RAHIS MOH ANSARIYAN TEH BILARI DIST- MORADABAD UP - 202411 MOBILE - 919639035703 Branch: Dharampur Kalan	All that part and parcel of the property consisting of A Residential cum Commercial Building Measuring Area 41.81 sq.mtr., Situated at Mohalla Ansariyan Uttari, Ward No. 18, Kasba Bilari, Tehsil Bilari, Distt. Moradabad, Bounded: East: Rasta 12 Feet wide, West: H/o Abdul Hamid, North: H/o Smt. Shafiqan, South: H/o Mehboob.	Rs. 21,65,063/- + intt. & other expenses	Rs. 14,63,000 Rs. 1,46,300 SYMBOLIC
6.	Borrower: Shahid Hussain S/o Bhoora, Mohd. Saleem S/o Itvari, Branch: Dharampur Kalan	All that part and parcel of the property consisting of A Residential Building/ Plot Measuring Area 92.76 sq.mtr., Situated at Mohalla Ansariyan Uttari, Ward No. 18, Kasba Bilari, Tehsil Bilari, Distt. Moradabad, Bounded as: East: Property of Kabristan, West: Plot of Shahnaz Begum, North: Property of Kabristan, South: Rasta 10 Feet wide.	Rs. 17,65,621.07 + intt. & other expenses	Rs. 16,70,000 Rs. 1,67,000 SYMBOLIC
7.	Borrower M/s Munir Automobiles, Prop- Mr Munir Ahmad S/o Jumma Khan, Mr. OM Prakash s/o Shiv Charan BRANCH-MORADABAD SHAHPUR TIGRI	A Residential House measuring 62.00 Sq. meter bearing gata no 405 Situated at Mohalla Tila (Jayantipur) Near Karula and opposite Ahmad Complex, Sambhal Road Tehsil and District Moradabad (UP)), Bounded as: East: Araj Chote, West: Araj Asma Begum, North: Araj Gulzar and ETC, South: Rasta common 10 ft wide	Rs. 2091502.72 + intt. & other expenses	Rs. 20,30,000 Rs. 2,03,000 SYMBOLIC
8.	1. Mr. Nawab Jaan S/o Bhure Khan Purani Abadi Jannat Nagar Jyantipur Seetapuri Moradabad, UP- 244001, M.N.- 8923058941, 2. Mohd. Asif S/o Nawab Jaan Purani Abadi Jannat Nagar Jyantipur Seetapuri Moradabad, UP- 244001, M.N.- 8923058941 Branch: Gulab Bari	A Plot measuring 78.06 Sq. meter bearing gata no. 200, Situated at village Jyantipur Tehsil and District Moradabad (UP) Bounded as: East: Rasta 9 Meter Wide, West: LIG Plot no. 50, North: LIG Plot No. 52, South: Road 6 Meter wide	Rs. 3,59,429.59 + intt. & other expenses	Rs. 25,70,000 Rs. 2,57,000 SYMBOLIC
9.	M/s Attari Handicraft, Prop- Mohd. Saleem S/o Abdul Jallel Mohd. Saleem S/o Abdul Jallel BRANCH-MORADABAD GULAB BARI	A Single Storeyed Residential Building 27.19 Sq Bearing Gata No 510/01 Situated at village Bhadora Tehsil and District Moradabad (UP) . Owned by Mohd. Saleem S/o Abdul Jallel, Bounded as: East: House of Smt Seema Begum, West : House of Furkan, North: 4ft wide Road, South: House of Guddu, one manjli	Rs. 10,45,540.70 + intt. & other expenses	Rs. 21,89,000 Rs. 2,18,900 SYMBOLIC
10.	M/s Nandini Enterprises, Sri Sanjiv Raghav (Proprietor) Sri Sanjiv Raghav S/o Sri Ompal Singh Raghav Sri Pushendra Raghav S/o Sri Ompal Singh Raghav BRANCH-MORADABAD GULAB BARI	A residential Plot measuring 137.13 Sq.Mt. bearing Gata no.18, 20 Kha .21 Kha. 47Ka. 48 Kha situated at Govind Nagar (Shihora Govind) Tehsil & District Moradabad. Owned in the name of Sri Ompal Singh Raghav S/o Late Sri Kherpal Singh Raghav, Bounded as: East: House of Other Person, West: Rasta 3.05 mt. wide, North: Plot of Sheela Verma, South: House of Sri Ajeet Singh	Rs. 14,68,016 + intt. & other expenses	Rs. 48,60,000 Rs. 4,86,000 SYMBOLIC
11.	1. KABIR IMPEX SOL PROP MOHD GULFAM H NO 793 DHEEMRI ANSIK ISLAM NAGAR MORADABAD UP -244001 MOBILE - 9837003594 2. MOHD GULFAM S/O NAZAKAT HUSAIN H NO 793 DHEEMRI ANSIK ISLAM NAGAR MORADABAD UP -244001 MOBILE - 9837003594 3. SAMINA W/O MOHD GULFAM SIR SAYYAD NAGAR NEAR DHARAM KANTA KAURALA MORADABAD UP -244001 MOBILE - 9837003594 Branch: Majhola	All that part and parcel of the property consisting of A Residential building measuring area 146.84 Sq. Mtr. Situated at MOZA DHIMIRI Tehsil and Dist. Moradabad -244001 Bounded as: East: House of Mauzam Ali, West: House of Riyasat Hussain, North: Araj Laddan Ustad, South: rasta 12 ft wide	Rs. 14,78,385.83 + intt. & other expenses	Rs. 65,64,600 Rs. 6,56,460 SYMBOLIC
12.	1. M/S AMROZ TRADERS Proprietor - Mr. MOHD FARDEEN S/o MOHD ASIM H NO 2123- NEAR PANCHAYAT GHAR PAKWADA, Moradabad UP-244101 Mobile - 7500008276 2. Smt SHAMA PARVEEN (Guarantor) w/o MOHD ASIM, H NO 2123- NEAR PANCHAYAT GHAR PAKWADA, Moradabad UP-244101 Mobile - 9084607497 Branch: Mandi Chowk	Residential property Situated at GATA NO -747B Moh. Budh Bazar, Opp. Ashrafi Masjid & Near Panchayat Ghar, delhi road, pakbada morth, Tehsil & Dist-Moradabad, U.P.-202411, Boundaries as per sale deed no: East: House of mohd. Tasleem West:Rasta 16 ft wide, North: Plot of Abid Bhai South: Plot of anis & others	Rs. 22,38,076 + intt. & other expenses	Rs. 50,00,000 Rs. 5,00,000 SYMBOLIC
13.	Mumtaz Ac. No.- 85809830000044 Branch: Mandi Chowk	Residential Property measuring 64.00 Sq. Mtr. situated at Khasra No. 514, Gali No. 9, Jahid Nagar, Bhadora Near M.I.A. Public School, Moradabad, U.P., Bounded as: East: Rasta 2.70 Mtr. Wide, West: House of Zareena, North: House of Qamruddin, South: House of Smt. Khursheeda.	Rs. 3,60,875.91 + intt. & other expenses	Rs. 19,50,000 Rs. 1,95,000 SYMBOLIC
14.	ALI REHBER S/O ISRAR HUSAI R/O RAMPUR DOURARHA KABIR NAGAR MORADABAD U.P. 24001 CONTACT 917599114366 Branch: Kutchery Road	A LIG Plot No. 51 Measuring 60.00 SQ MT Situated at Sitapuri Das Sarai Avasiya Yojna Tehsil and District Moradabad Bounded as: East - Sadak 9.00 Mt Wide West - LIG Plot No. 50, North - LIG Plot No. 52, South - Sadak 6.00 MT wide	Rs. 24,97,969.44 + intt. & other expenses	Rs. 20,88,000 Rs. 2,08,800 SYMBOLIC
15.	1. SMT.BABITA W/O LAKHAN SINGH MOHALLA-LAXMI NAGAR NEAR PNB BANK, DELHI ROAD GAJRAULA TEHSIL-DHANAUAA AMROHA UP-244235, 2. MR.LAKHAN SINGH S/O INDRRA SINGH MOHALLA-LAXMI NAGAR NEAR PNB BANK, DELHI ROAD GAJRAULA TEHSIL-DHANAUAA AMROHA, UP-244235, 3. SHARAD KUMAR S/O SUMESH CHANDRA TYAGI VILLAGE-DAURARA, POST-REHRA TEHSIL-HASANPUR, DISTRICT-AMROHA, UP-2442255	Residential House measuring area 171.00 Square Metres situated at Mohalla Nagar, P.N.B.Bank, Laxmi Near Delhi Road, Gajraula, Tehsil Dhanaura, Dist- Amroha, Owned by Smt. Babita, W/o Lakhani Singh. Bounded as: East: Rasta 9 Ft. Wide, West: House of Mr. Mohit, North: House of Mr. Gaurav, South: House of Mr. Bittu	Rs. 20,39,439/- + intt. & other expenses	Rs. 20,88,000 Rs. 2,08,800 SYMBOLIC
16.	SANJAY KUMAR S/O KUDE SINGH R/O MOHALLA LAXMI NAGAR WARD NO 13 HOUSE NO 202 K H DHANAUAAAMROHA-UTTAR PRADESH UP 244235, CONTACT- 919568036254 KANTA DEVI W/O SHIV KUMAR R/O NEAR GAS AGENCY MOHALLA LAXMI NAGAR GAJRAULAAMROHA-UTTAR PRADESH, UP 244235, CONTACT-919690352235	A Residential House Near Rajneesh Kirana Store Measuring 46.09 sq mt Part of Khasra No. 163 Situated in Moh. Laxmi Nagar, Gajraula Tehsil Dhanaura & Distt. Amroha U.P., Bounded as: East: Plot of Madhu Rani, West: Plot of Bhuvnesh, North: Plot of Purushottam, South: Rasta 16 Ft. Wide	Rs. 16, 59,522.65 + intt. & other expenses	Rs. 15,20,000 Rs. 1,52,000 SYMBOLIC

Other terms and Conditions: Auction/bidding shall be only through "online Electronic Bidding" through the website <https://ebkraj.in>. Bidders are advised to go through the website for detailed terms before taking part in the e-auction sale proceeding. The property can be inspected before 27.02.2025 with Prior Appointment with Authorised Officer, on any working day during office hours. Intending bidders shall hold a valid digital signature certificate and e-mail address. For details with regard to digital signature please contact the service provider E-bkraj (M/s PSB Alliance Pvt. Ltd), (Contact No. 7046612345/6354910172/ 8291220220/9892219848/ 8160205051, Email:support.ebkraj@psballiance.com/support.ebkraj@procure247.com) For sale proceeds of Rs. 50 (Rupees Fifty) lacs and above, the successful bidder will have to deduct TDS at the rate 1% or applicable as on date the Sale proceeds and submit the original receipt of TDS certificate to the Bank. All charges for conveyance, stamp duty, GST, registration charges etc., as applicable shall be borne by the successful bidder only. Authorized Officer reserves the right to postpone/cancel or vary the terms and conditions of the e-auction without assigning any reason thereof. In case there are bidders who do not have access to the internet but interested in participating in the e-auction, they can approach concerned Circle office who, as a facilitating centre, shall make necessary arrangements. For further details contact Canara Bank, Branch OR the service provider E-bkraj (M/s PSB Alliance Pvt. Ltd), (Contact No. 7046612345/6354910172/ 8291220220/9892219848/ 8160205051, Email:support.ebkraj@psballiance.com/support.ebkraj@procure247.com) SPECIAL INSTRUCTION/CAUTION Bidding in the last minutes/seconds should be avoided by the bidders in their own interest. Neither Canara Bank nor the Service Provider will be responsible for any lapses/failure (Internet failure, Power failure, etc.) on the part of the bidder or vendor in such cases. In order to ward off such contingent situation, bidders are requested to make all the necessary arrangements/alternatives such as back-up, power supply and whatever else required so that they are able to circumvent such situation and are able to participate in the auction successfully.

Date: 27.01.2025 Place: Moradabad/Amroha **Authorised Officer Canara Bank**

CAN FIN HOMES LTD.
46, GMS Road, First Floor, Above Canara Bank
Near Wadia Institute, Dehradun, Uttarakhand - 248001
Contact- 7625079160 CIN : L85110KA1987PLC008699
Mail- dehradun@canfinhomes.com

APPENDIX-IV-A (See proviso to rule 9(1))
Sale notice for sale of immovable properties

SALE NOTICE for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 9(1) of the Security Interest (Enforcement) Rules, 2002

NOTICE is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of Can Fin Homes Ltd., Dehradun Branch, will be sold on "As is where is", "As is what is", and "Whatever there is" on 18/02/2025 for recovery of Rs. 29,45,329/- (Rupees Twenty Nine Lakh Forty Five Thousand Three Hundred Twenty Nine Only) due to Can Fin Homes Ltd. from Mr. Balbir Singh S/o Bhaan Singh and Mr. Sandeep Singh Rawat S/o Balbir Singh Rawat (Borrowers) and Mr. Harimohan S/o Bhagratoor (Guarantor) as on 27/01/2025 together with further interest and other charges thereon. The reserve price will be Rs. 14,00,000/- (Rupees Fourteen Lac Only) and the earnest money deposit will be Rs. 14,00,000/- (Rupees One Lac Forty Thousand Only).

Description of the property
Khasra No.- 177, Mauza- Vijaypur Gopiwala, Anarwala, Pargana Parwadon, Distt.- Dehradun, Uttarakhand -248001

Boundaries as under:
North by: Land of Bharat Singh, East by: House of Arjun Gurung
West by: Partly 10' wd Passage, South by: House of Tak Bahadur & Others
Encumbrances: NIL

The detailed terms and condition of sale are provided in the official website of Can Fin Homes Ltd., (www.canfinhomes.com). Please refer to the following link <https://www.canfinhomes.com/SearchAuction.aspx>

Date: 27.01.2025 Place: Dehradun **Authorized Officer, Can Fin Homes Ltd.**

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR OCTAGON BUILDERS AND PROMOTERS PRIVATE LIMITED OPERATING IN REAL ESTATE CONSTRUCTION / DEVELOPMENT RESIDENTIAL / COMMERCIAL SPACE AT ROORKEE, HARIDWAR, UTTARAKHAND

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	OCTAGON BUILDERS AND PROMOTERS PRIVATE LIMITED CIN: U71090UP2006PTC089978
2. Address of the registered office	D-3 & 4, Sector-10, Gautam Buddha Nagar, Noida, Uttar Pradesh, India, 201301
3. URL of website	Not Available
4. Details of place where majority of fixed assets 'Santour City' / Har Har Gange at Bawli Kalanjari, Pargana Tehsil Roorkee, are located	Complete project details including the records pertaining to the home buyers has not been handedover by the ex-management. To the extent information available, the Corporate Debtor has project site with the name 'Santour City' / Har Har Gange at Bawli Kalanjari, Pargana Tehsil Roorkee, are located
5. Installed capacity of main products/ services	Not Applicable as the Company has no Manufacturing Operations.
6. Quantity & value of main products/ services sold in last financial year	No business operations in the last financial year.
7. Number of employees/ workmen	No details available
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Financial statements as available with the RP can be obtained by writing email to the RP at circp.octagon@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Kindly write an email to the RP on circp.octagon@gmail.com
10. Last date for receipt of expression of interest	12/02/2025
11. Date of issue of provisional list of prospective resolution applicants	22/02/2025
12. Last date for submission of objections to provisional list	27/02/2025
13. Date of issue of final list of prospective resolution applicants	09/03/2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	14/03/2025
15. Last date for submission of resolution plans	13/04/2025
16. Process email id to submit EOI	Electronically at circp.octagon@gmail.com and physically at B-84, Takshila Colony Garh Road Meerut U.P.- 250004

Date : 27.01.2025 Place: Meerut **Sd/- Hemi Gupta**
Resolution Professional of Octagon Builders and Promoters Private Limited (In CIRP wef 16.04.2019)
Registration No: IBBI/IPA002/IP-N00147/2017-18/10383

TATA CAPITAL LIMITED
Regd. Office: 11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai-400013.

POSSESSION NOTICE (FOR IMMOVABLE PROPERTY)
(As per Appendix IV read with Rule 8(1) of the Security Interest Enforcement Rules, 2002)

This is to inform that Tata Capital Ltd. (TCL) is a non-banking finance company and incorporated under the provisions of the Companies Act, 1956 and having its registered office at Peninsula Business Park, Tower A, 11th Floor, Ganpatrao Kadam Marg, Lower Parel, Mumbai-400013 and a branch office amongst other places at New Delhi ("Branch"). That vide Orders dated 24.11.2023, the National Company Law Tribunal (NCLT) Mumbai has duly sanctioned the Scheme of Arrangement between Tata Capital Financial Services Limited ("TCFSL") and Tata Cleantech Capital Limited ("TCLL") as transferees and Tata Capital Limited ("TCL") as transferee under the provisions of Sections 230 to 232 read with Section 66 and other applicable provisions of the Companies Act, 2013 ("said Scheme"). In terms thereof, TCFSL and TCLL (Transferor Companies) along with its undertaking have merged with TCL, as a going concern, together with all the properties, assets, debts, benefits, interests, duties, obligations, liabilities, contracts, agreements, securities etc. w.e.f. 01.01.2024. In pursuance of the said Order and the Scheme, all the facility documents executed by TCFSL and all outstanding in respect thereof transferred to Applicant Company and thus the TCL is entitled to claim the same from the Borrowers/Co-Borrowers in terms thereof.

Whereas, the undersigned being the Authorized Officer of the Tata Capital Ltd. under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a Demand Notice - 26.11.2024 as below calling upon the Borrowers to repay the amount mentioned in the notice within 60 days from the date of the said notice.

The Borrowers, having failed to repay the amount, notice is hereby given to the Borrowers, in particular and the public, in general, that the undersigned has taken Symbolic/Constructive Possession of the property described herein below in exercise of powers conferred on him under Section 13(4) read with Rule 8 of the said Act.

The Borrowers, in particular, and the public in general, are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Tata Capital Limited, for an amount referred to below along with interest thereon and penal interest, charges, costs etc. from date of demand notice.

[The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.]

Loan Account No.	Name of Obligor(s)/Legal Heir(s)/Legal Representative(s)	Amount & Date of Demand Notice	Date of Symbolic Possession
8874299	1. M/S SANSKRITI VIKAS SAMITI B-224, HAREVELI, HAREVELI, NORTH-WEST DELHI, DELHI-110039	Rs. 78,82,938/-	25.01.2025
Restructured Loan A/c No.	2. MR. GANGARAM JAMDAGNI B-224, HAREVELI, HAREVELI, NORTH-WEST DELHI, DELHI-110039	26.11.2024	
	3. MR. DEEPAK JAMDAGNI B-224, HAREVELI, HAREVELI, NORTH-WEST DELHI, DELHI-110039		
TCFLA038600011058513	1. MR. RAVI KANT B-224, HAREVELI, HAREVELI, NORTH-WEST DELHI, DELHI-110039 5.MRS. VIRMATI B-224, HAREVELI, HAREVELI, NORTH-WEST DELHI, DELHI-110039		

Description of Property: PROPERTY BEARING NO. 18/13, AREA MEASURING 2 BIGHAS 8 BISAS PART OF KHASRA NO. 6450, SITUATED IN THE REVENUE ESTATE OF VILLAGE HAREVELI, DELHI-39 MORE PARTICULARLY DESCRIBED IN MORTGAGE DEED DATED 17.01.2018, EXCEPTED IN FAVOR OF M/S SANSKRITI VIKAS SAMITI Bounded As: East : Other Land West : Road North : Other Land South : Other Land

Date: 28.01.2025 Place: Delhi **Sd/- Authorised Officer For Tata Capital Ltd.**

What India's 2-wheeler boom means for its urban mobility

Manoj Sharma
letters@hindustantimes.com

NEW DELHI: India is currently grappling with a dramatic increase in the number of two-wheelers — an oft overlooked element of the road. Over the past two decades, the number of four-wheelers on the country's roads has seen a marked rise, which is often blamed for the massive snarls that almost all Indian cities now grapple with. However, two-wheelers have flooded the streets at an unprecedented rate, and while this boom has ensured the security of mobility to millions, it has exacerbated urban challenges — from traffic gridlocks and rising emissions, to road safety.

In 2024, Delhi alone added 448,767 two-wheelers, pushing the total number of motorcycles and scooters on the streets of the Capital past 5.7 million, from 5.2 million in 2023, according to official figures.

To be sure, these are just the vehicles registered in the city: Delhi does have hundreds of thousands of two-wheelers registered in neighbouring states. Similarly, Mumbai now has nearly 2.9 million two-wheelers on its roads — up from 1.9 million in 2017. However, the Indian city with the most two-wheelers is arguably Bengaluru, which as on September 30, 2024 had a staggering 7.5 million such vehicles on its streets, up from 6.9 million in 2022.

Public transport failure
Experts attribute this sudden rise in two-wheeler ownership to poor public transport in Indian cities: over the years, motorcycles and scooters have become the preferred choice for the lower-middle class due to their fuel efficiency, even as they're priced out from travelling on Metro trains due to relatively high fare, while buses are often unreliable.

"This two-wheeler boom is a sad commentary on our public transport system. Many people find the Metro fares high and see motorcycles and scooters as a cheaper alternative in terms of cost per kilometre. High fares cannot be justified, after all Metro is meant to serve as an essential public service," said urban designer Akash Hingorani, the principal architect at



In 2024, Delhi added 448,767 two-wheelers, pushing the total number of such vehicles past 5.7 million.

Oasis Design.

Shreya Gadepalli, an urban mobility expert, echoed this view, saying that many people find the Metro both physically and financially out of reach.

"Most people use two-wheelers for short trips of 4-5 kilometres, where it's hard to beat their convenience," she said, adding that the solution lies in building a more robust bus system. "We need enough buses, and bus stops within a five-minute walking distance for everyone."

Surge in quick commerce platforms

The surge in quick commerce and food delivery services has also significantly contributed to the proliferation of two-wheelers in India, with many of these companies building extensive fleets of two-wheelers to facilitate rapid food deliveries.

"Quick commerce has certainly driven up the demand for two-wheelers. Not only does quick commerce add to the traffic, the short delivery times promised also pushed delivery staff to drive dangerously," Gadepalli said.

A report in The Hindu Businessline, citing Swiggy's IPO papers, stated that the platform supported 457,249 active delivery partners as of June 30, 2024 — up from 350,280 in the same period in 2023.

Evolution of 2-wheelers

Introduced during the Colonial period, motorcycles were initially imported from Europe and America as luxury items, catering primarily to the elite and officials. Brands such as Norton, Triumph, and Harley-Davidson dominated the roads, but these vehicles were beyond the reach

of the common man.

A few years after Independence, in 1955, Royal Enfield began assembling motorcycles locally, with the iconic Bullet becoming a favourite among the Indian police and military. The 1960s and 70s saw the rise of domestic players such as Ideal Jawa (which produced the Jawa and Yezdi motorcycles) and Bajaj Auto, which initially assembled Italian Vespa scooters.

Soon, scooters emerged as the preferred choice for families, prized for their affordability and utility, making them an essential mode of transport for middle-class households. Motorcycles, meanwhile, were now considered a premium, more expensive product, often seen as aspirational due to their higher performance and "macho" appeal.

The 1980s marked a turning point, with the entry of Japanese manufacturers through joint ventures. Collaborations like Hero Honda (between Hero Cycles and Honda) revolutionised the market with the fuel-efficient CD100, making motorcycles accessible to the masses.

Liberalisation in the 1990s opened the doors to global players, driving rapid two-wheeler growth. The Hero Honda Splendor, launched in 1994, became India's best-selling motorcycle, while indigenous brands like Bajaj Auto and TVS diversified their offerings.

Motorcycles became integral to both urban and rural mobility, reflecting India's economic progress. Last year, India surpassed China to emerge as the world's largest two-wheeler market, driven by rising incomes and urbanisation.

Congestion and emission

Experts point out that while two-wheelers are smaller than cars and occupy less road and parking space, they contribute significantly to congestion and emissions on the roads.

For example, an International Council on Clean Transportation (ICCT) briefing, brought out in 2021, reported that two-wheelers constituted "more than 80% of total vehicle sales in India in fiscal year (FY) 2020-21. Predominantly powered by internal combustion engines (ICE), they also accounted for 60% of India's petrol consumption, and for the calendar year 2020, tailpipe carbon dioxide (CO2) emissions from the two-wheeler segment have been estimated at nearly 38 megatonnes.

The two-wheeler segment is not subject to any fuel consumption standards, and fleet average CO2 emissions were 41.2 gCO2/km in 2018-19".

It concludes that electrification is key to achieving sizable greenhouse gases and petroleum consumption reductions.

As part of the PM E-Drive Scheme, the central government is pushing for the widespread adoption of electric vehicles, including approximately 2.47 million e-two-wheelers (e-2Ws). To qualify for this incentive, only e-2Ws equipped with advanced batteries are eligible.

"I believe providing any subsidy to purchase a car or a two-wheeler effectively undermines public transport..." said Gadepalli.

Road safety a concern

WRI India executive programme director (integrated transport) Pawan Mulukutla said while cumulative emissions and congestion caused by two-wheelers are significant concerns, the biggest issue remains crashes involving them.

Two-wheeler deaths rose by nearly 8% in 2022, reaching 75,000 and making up 44% of 168,491 road fatalities in India. Data also revealed that two-wheelers were involved in about one-fourth of all crash fatalities.

While cities in some countries such as the Philippines and Brazil have created exclusive two-wheeler lanes, around 90 cities in China have introduced outright bans or curbs on motorcycles due to the high fatality rates.

Everlasting Memory of Shri Amar Singh

We pray to The Almighty for your eternal happiness on your Birth Anniversary (January 27)

The priceless moments spent with you are our strength.
Your mortal presence was a gift of lifetime for us.
You are always a part of our Life. On this special day, we pray for your Eternal happiness.

Pankaja Kumari Singh (Wife)
Drishti Kumari Singh (Daughter) Disha Kumari Singh (Daughter)

ICICI Bank

Registered Office: ICICI Bank Tower, Near Chakli Circle, Old Padra Road, Vadodara - 390007, Gujarat

Corporate Office: ICICI Bank Towers, Bandra Kurla Complex, Bandra East, Mumbai - 400051, Maharashtra

Branch Relocation Notice
On Behalf of ICICI Bank Ltd., Srinagar - Badrinath Road Branch

Dear Customers,

We wish to inform you that with effect from March 03, 2025, we are relocating to a more convenient location. The address is as mentioned below:

New address: ICICI Bank Ltd., Badrinath Road, Srinagar Garhwal, Opposite Petrol Pump, Uttarakhand - 246174.

There would be no change in your account numbers or the security items issued to you. Assuring you of the best services at all times.

Sincerely,
Branch Manager, Srinagar - Badrinath Road Branch

Public Notice

I have changed my name from Vivek Kumar to Vivek Kumar Chauhan. In future I should be known, identified and called as Vivek Kumar Chauhan. Vivek Kumar Chauhan son of Virendra Kumar resident of 31/1, lane no. 1, Prem Nagar, Roorkee, district Haridwar (Uttarakhand)

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR OCTAGON BUILDERS AND PROMOTERS PRIVATE LIMITED OPERATING IN REAL ESTATE CONSTRUCTION / DEVELOPMENT RESIDENTIAL / COMMERCIAL SPACE AT ROORKEE, HARIDWAR, UTTARAKHAND

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	OCTAGON BUILDERS AND PROMOTERS PRIVATE LIMITED CIN: U70109UP2006PTC069978
2. Address of the registered office	D-3 & 4, Sector-10, Gautam Buddha Nagar, Noida, Uttar Pradesh, India, 201301
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Complete project details including the records pertaining to the home buyers has not been handedover by the ex-management. To the extent information available, the Corporate Debtor has project site with the name "Santour City" / Har Har Ganga at Bawli Kalanjari, Pargana Tehsil Roorkee, Haridwar (near Patanjali Yogpeeth) and "Santour City" Dehradun.
5. Installed capacity of main products/ services	Not Applicable as the Company has no Manufacturing Operations.
6. Quantity & value of main products/ services sold in last financial year.	No business operations in the last financial year.
7. Number of employees/ workmen	No details available
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Financial statements as available with the RP can be obtained by writing email to the RP at cirp.octagon@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Kindly write an email to the RP on cirp.octagon@gmail.com
10. Last date for receipt of expression of interest	12/02/2025
11. Date of issue of provisional list of prospective resolution applicants	22/02/2025
12. Last date for submission of objections to provisional list	27/02/2025
13. Date of issue of final list of prospective resolution applicants	09/03/2025
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16. Process email id to submit EOI	Electronically at cirp.octagon@gmail.com and physically at B-84, Takshila Colony Garh Road Meerut U.P. - 250004

Sd/-
Hemi Gupta
Resolution Professional of Octagon Builders and Promoters Private Limited (In CIRP wef 16.04.2019)
Date : 27.01.2025
Place: Meerut
Registration No: IBB/PA002/IP-N00147/2017-18/10383

Bro, this note is torn. What to do?

Torn and damaged notes can be exchanged at a bank.

Save that note!
You can visit any bank branch to get damaged notes exchanged for new ones.

RBI kehta hai... Smart bano, Cool raho

THE VOICE THAT DEFINED A CENTURY.

Scan to follow the Hindustan Times journey.

Issued in public interest by **भारतीय रिजर्व बैंक RESERVE BANK OF INDIA** www.rbi.org.in

For more details, visit <https://rbikeythai.rbi.org.in/esn>
For feedback, write to rbikeythai@rbi.org.in

एकता-अखंडता के संकल्प के साथ मनाया गणतंत्र दिवस, सूचना विभाग की झांकी को मिला प्रथम स्थान

राज्यपाल-सीएम ने अफसरों को नवाजा

देहरादून, विशेष संवाददाता। देश और प्रदेश की एकता, अखंडता और विकास के संकल्प के साथ उत्तराखंड में गणतंत्र दिवस को धूमधाम से मनाया गया।

रविवार को परेड मैदान में आयोजित मुख्य कार्यक्रम में राज्यपाल लेफ्टिनेंट जनरल कार्मिक (सेनि) ने राष्ट्रीय ध्वज फहराया और भव्य परेड की सलामी ली। इस मौके पर राज्यपाल और मुख्यमंत्री पृथ्वी सिंह धामी द्वारा उत्कृष्ट प्रदर्शन करने वाले पुलिस अधिकारियों को सराहनीय सेवाओं के लिए सम्मानित किया। राजभवन में मीडियाकार्मियों से अनौपचारिक बातचीत में राज्यपाल ने प्रदेशवासियों से इस वर्ष भी पूरे समर्पण और प्रतिबद्धता के साथ राज्य को विकास और प्रगति की नई ऊंचाइयों पर ले जाने का संकल्प लेने का आह्वान किया।

परेड ग्राउंड में आयोजित गणतंत्र दिवस के कार्यक्रम के दौरान सुरक्षा बलों ने शानदार परेड की और विभिन्न विभागों ने झांकियों का प्रदर्शन किया।

सूचना विभाग की झांकी को प्रथम, संस्कृत शिक्षा विभाग को द्वितीय तथा शिक्षा विभाग की झांकी को तृतीय स्थान प्राप्त हुआ। परेड करने वाली टुकड़ियों में प्रथम स्थान पर केन्द्रीय रिजर्व पुलिस बल, द्वितीय स्थान पर 14वीं डेगारा रेजिमेंट आर्मी और तृतीय स्थान पर



देहरादून में गणतंत्र दिवस की परेड में सीआरपीएफ का दस्ता पहले स्थान पर रहा, इसके लिए राज्यपाल ने सीआरपीएफ के अफसरों को सम्मानित किया। • हिन्दुस्तान

परेड में सीआरपीएफ का दस्ता पहले स्थान पर रहा

देहरादून। गणतंत्र दिवस पर परेड ग्राउंड में भव्य परेड में सीआरपीएफ का दस्ता शानदार मार्च पास्ट में लगातार तीसरे वर्ष पहले स्थान पर रहा। परेड के समापन पर सीआरपीएफ के उत्तराखंड सेक्टर के आईजी भानु प्रताप सिंह अपनी टीम प्रथम स्थान की टांगी ली। सीआरपीएफ की भंगड़ा टीम ने भी शानदार प्रस्तुति दी। वहीं पनसीसी निदेशालय ने निकाली साइकिल रैली, रैली नेपाली फार्म से शुरू हुई और लगभग 48 किलोमीटर का सफर पूरा कर शौर्य स्थल, देहरादून में समापन हुआ।

अग्रवाल, सांसद नरेश बंसल, सांसद महेन्द्र भट्ट, विधायक खजान दाम, मुख्य सचिव राधा रतूड़ी, डीजीपी दीपम सेठ आदि मौजूद रहे।

उत्तराखंड राज्य की झांकी वास्तव में बहुत आकर्षक बनी थी। राज्य की झांकी पर प्रधानमंत्री नरेंद्र मोदी की सकारात्मक प्रतिक्रिया मिली है, जो हम सबके लिए गर्व का विषय है। सूचना विभाग के साथ ही सभी कलाकार इसके लिए धैर्य ही के पात्र हैं। -पृथ्वी सिंह धामी, मुख्यमंत्री

इन्हें मिला पुरस्कार

- उत्कृष्ट सेवा पदक
 - कृष्ण अथवाल, अपर पुलिस अधीक्षक, आईआरबी द्वितीय उत्तराखण्ड। (विशिष्ट सेवा के लिए राष्ट्रपति का पुलिस पदक)
 - नवीन सिंह, वरिष्ठ पुलिस अधीक्षक, एसटीएफ उत्तराखण्ड। (सराहनीय सेवा के लिए पुलिस पदक)
 - योगेश चन्द, पुलिस उपअधीक्षक, अभिसूचना मुख्यालय। (सराहनीय सेवा के लिए पुलिस पदक)
 - भूपेन्द्र सिंह भंडारी, पुलिस उपअधीक्षक, ऊधमसिंह नगर। (सराहनीय सेवा के लिए पुलिस पदक)
 - रविन्द्र कुमार वर्मा (सेनि), उप निरीक्षक सोपुओ, देहरादून। (सराहनीय सेवा के लिए पुलिस पदक)
 - देवेन्द्र सिंह, अग्निशमन द्वितीय अधिकारी, देहरादून। (राष्ट्रपति का अग्निशमन विशिष्ट सेवा पदक)
 - दिनेश चन्द्र पाठक, लीडिंग फायरमैन, बागेश्वर। (अग्निशमन सराहनीय सेवा पदक)
 - लक्ष्मण सिंह नेगी, लीडिंग फायरमैन, अल्मोड़ा। (अग्निशमन
- सराहनीय सेवा पदक
 - गिरीश सिंह बिष्ट, अग्निशमन अधिकारी, ऊधमसिंह नगर। (अग्निशमन सराहनीय सेवा पदक)
 - दिनेश चन्द्र भट्ट, फायर सर्विस चालक, देहरादून। (अग्निशमन सराहनीय सेवा पदक)
- राज्यपाल उत्कृष्ट सेवा पदक
 - केवल खुराना पुलिस महानिरीक्षक, प्रशिक्षण उत्तराखण्ड, देहरादून।
 - अजय सिंह, वरिष्ठ पुलिस अधीक्षक, देहरादून।
 - प्रेमेश सिंह डोमाल, वरिष्ठ पुलिस अधीक्षक, हरिद्वार।
 - लोकजीत सिंह, पुलिस अधीक्षक, ग्रामीण देहरादून।
 - सुरजीत सिंह पंवार, अपर पुलिस अधीक्षक, 40वीं वाहिनी पीएसटी हरिद्वार।
 - दीपक सिंह पंवार, उप निरीक्षक, पौड़ी गढ़वाल।
 - ज्योति कत्याल, उप निरीक्षक, देहरादून।
 - प्रमोद कुमार उनियाल, अपर उप निरीक्षक, उत्तरकाशी।

एसजीआरआर विवि में फहराया ध्वज

देहरादून। श्री गुरु राम राय विश्वविद्यालय (एसजीआरआर) सहित एसजीआरआर ग्रुप के संस्थानों में रविवार को गणतंत्र दिवस मनाया गया। इस दौरान विवि परिसर और श्री दरबार साहिब में ध्वज फहराया गया।

श्री दरबार साहिब विवि परिसर में सज्जादे गद्दी नशीन श्रीमहंत देवेन्द्र नाथ ने सुबह नौ बजे तिरंगा फहराया। वहीं विवि में कार्यवाहक कुलपति प्रो. क्रमुगु सकलानी ने तिरंगा फहराया। श्री गुरु राम राय इंस्टीट्यूट ऑफ मेडिकल एंड हेल्थ साइंसेज में श्री महंत इन्दिरेश अस्पताल के मुख्य चिकित्सा अधीक्षक डॉ. उत्कर्ष शर्मा ने तिरंगा फहराया।

इस दौरान विवि के कुलसचिव डॉ. लोकेश गम्भार ने संविधान निर्माताओं की आकांक्षाओं को पूरा करने का संकल्प लेने की बात कही। विवि कोऑर्डिनेटर डॉ. आरपी सिंह, डॉ. ललित कुमार वाष्ण्य, डॉ. पुनीत ओहरी और डॉ. राजीव आचार्य मौजूद रहे।

बीओबी ने मनाया गणतंत्र दिवस

देहरादून। 76वें गणतंत्र दिवस के अवसर पर बैंक ऑफ बड़ौदा (बीओबी) के क्षेत्रीय कार्यालय देहरादून और इसके शाखा स्टाफ ने कार्यालय परिसर में भव्य समारोह आयोजित किया।

कार्यक्रम में सभी कर्मचारियों और अधिकारियों ने भाग लिया। बैंक के उप क्षेत्रीय प्रमुख पुनीत चुघ ने ध्वज फहराया। उन्होंने कहा गणतंत्र दिवस हमारे संविधान और लोकतांत्रिक मूल्यों को याद करने का दिन है। सभी को संविधान का अनुपालन करना चाहिए।

शहर 30s



देहरादून में राजपुर रोड स्थित रामतीर्थ मिशन में महिला पतंजलि योग समिति ने गणतंत्र दिवस धूमधाम से मनाया। • हिन्दुस्तान

पतंजलि योग समिति ने पदयात्रा निकाली

देहरादून। महिला पतंजलि योग समिति उत्तराखंड ने पतंजलि योगपीठ हरिद्वार के तत्वावधान में राजपुर रोड स्थित स्वामी रामतीर्थ मिशन में गणतंत्र दिवस हर्षोल्लास से मनाया। इस मौके पर पदयात्रा निकाली गई और ध्वज फहराया गया। पतंजलि योग समिति की ओर से जिला प्रभारी सरोज जूवाल की अध्यक्षता में 21 दीप प्रज्ज्वलित कर देश के वीर जवानों की स्मृति में समिति के सदस्यों ने श्रद्धांजलि अर्पित की। दीप प्रज्ज्वलन संस्थापक सदस्य शक्ति, आशा भसीन, संयोजिका और राज्य प्रभारी सीमा जोहर, रुचि बिजानी, हरीश जोहर, अजीवन सदस्य समीता सेमवाल ने किया। राज्य प्रभारी सीमा जोहर ने कहा कि यह दिन हमारे देश के इतिहास में एक महत्वपूर्ण दिन है।



विलासपुर कांडली के जीआरआरसी स्कूल में गणतंत्र दिवस धूमधाम से मनाया गया।

जीआरआरसी जूहा में मनाया गणतंत्र दिवस

देहरादून। जीआरआरसी जूहा स्कूल विलासपुर कांडली में रविवार को उत्साह के साथ गणतंत्र दिवस मनाया गया। इस दौरान विलासपुर कांडली के अलावा मसदावाला और आसपास के लोगों ने वहां ध्वजारोहण किया। छात्र-छात्राओं ने सांस्कृतिक प्रस्तुतियां भी दीं। स्कूल प्रबंधन समिति अध्यक्ष सेवानिवृत्त कैप्टन कुलदेव सिंह नेगी ने स्कूल में समिति के किए गए निर्माण कार्यों की जानकारी दी। इस दौरान डॉ. कर्नल तुषार रात, ग्राम प्रधान लव कुमार तमंग, पूर्व सैनिक कल्याण समिति के अध्यक्ष कै. चन्दन सिंह बिष्ट, आजीवन सदस्य हरेंद्र बांगिया, वंदना बिष्ट, प्रधानाध्यापिका संजू सकलानी, विक्रम कंडारी, लक्ष्मण खनका, श्रीकृष्ण भट्ट, रामकुमार तमंग, देवेन्द्र बिष्ट आदि मौजूद रहे।

उत्तराखण्ड लोक सेवा आयोग
हरिद्वार
फोन कोड- 219404

संख्या- 347 / 12 / अन्वै0क0संग0 / साहासि0अ0वि0 / G-2 / 2024-25
दिनांक 27 जनवरी, 2025

विज्ञापित

अन्वेषक कम संगणक एवं सहायक सांख्यिकीय अधिकारी परीक्षा-2023
एतद्वारा सूचित किया जाता है कि विज्ञापन संख्या: A-1E-1/DR(JCC/ASO)/2023-24 दिनांक 07.02.2024 द्वारा अन्वेषक कम संगणक एवं सहायक सांख्यिकीय अधिकारी परीक्षा-2023 के लिए विज्ञापन प्रकाशित किया गया था, जिसके क्रम में दिनांक 06, 07 एवं 08 अक्टूबर, 2024 को लिखित (वस्तुनिष्ठ) परीक्षा आयोजित की गयी। विज्ञापन में वर्णित वैकल्पिक विषयों की स्कोलिंग एवं अर्थव्यवस्था द्वारा ऑनलाइन आवेदन पत्र में उल्लिखित आवेदित पद को दृष्टिगत रखते हुये अन्वेषक कम संगणक एवं सहायक सांख्यिकीय अधिकारी परीक्षा-2023 के लिये कम्प्यूटर के आधारभूत ज्ञान / कम्प्यूटर पर हिन्दी टंकण परीक्षा एवं अंग्रेजि सत्यापन सूची निर्गत की गयी है। अभ्यर्थियों के लिये उक्त सूची एवं अन्तिम उत्तर कुंजी आयोग की वेबसाइट psc.uk.gov.in पर प्रसारित की गई है। कम्प्यूटर के आधारभूत ज्ञान / कम्प्यूटर पर हिन्दी टंकण परीक्षा एवं अंग्रेजि के सत्यापन तथा अभ्यर्थियों से पदों हेतु ऑनलाइन परीक्षा प्राप्त करने के सम्बन्ध में विस्तृत दिशा-निर्देश आयोग की वेबसाइट पर पृथक से प्रसारित किये जायेंगे। इस सम्बन्ध में समाचार पत्रों के माध्यम से अभ्यर्थियों को पृथक से कोई सूचना प्रदान नहीं की जायेगी। उक्त के क्रम में अभ्यर्थियों को परामर्श दिया जाता है कि आयोग की वेबसाइट का नियमित रूप से अवलोकन करते रहें।

(गिरधारी सिंह रावत) सचिव

पावर ट्रांसमिशन कारपोरेशन ऑफ उत्तराखण्ड लि0
(उत्तराखण्ड सरकार का उपक्रम)
कार्यालय अधिशासी अभियन्ता (परिचालन एवं अनुसंधान) कार्यालय
220 के0बी0 परिचालन एवं अनुसंधान औद्योगिक खण्ड, झाड़रा, देहरादून-248015
दूरभाष नं0 7088117550, E-mail:- e_oandm_jhjhra@ptcul.org

ई-निविदा प्रकाशन सूचना

220 के0बी0 परि0 एवं अनु0 खण्ड: झाड़रा, देहरादून द्वारा अनुभव की फर्मों / ठेकेदारों से निम्नानुसार ई-निविदाएं आमंत्रित की जाती है। ई-निविदाओं हेतु निविदा प्रपत्र शुल्क रूप 590 /- प्रति सेट जी0एस0टी0 सहित (अप्रतिदेय) तथा धरोहर धनराशि रु0 25,000.00 एफ0डी0आर0/सी0डी0आर0 के रूप में अधिशासी अभियन्ता (220के0बी0परि0एवंअनु0खण्ड), झाड़रा, देहरादून (Executive Engineer 220 KV O&M Division, Jhjhra, Dehradun) के नाम (एक वर्ष के लिए प्रतिभूत) देय होगी।

1. निविदा संख्या- 26/220 के0बी0परि0एवंअनु0खण्ड0/दे0दून0/2024-25 अधिशासी अभियन्ता: 220 के0बी0 परि0 एवंअनु0 खण्ड: झाड़रा, देहरादून एवं सहायक अभियन्ता (लाईन), 220 के0बी0 उपकेंद्र, झाड़रा, देहरादून के लिए एक वर्ष हेतु-डीजल चालित जीप महेंद्र जीप बेलरों/टाटा सूरो समकब वाहन (मॉडल वर्ष-2021 से पूर्व न हो) चालक सहित उपलब्ध करना का कार्य।
उक्त: ई-निविदा वेबसाइट www.uktenders.gov.in से दिनांक 28.01.2025 से दिनांक 17.02.2025 तक डाउनलोड तथा ऑनलाइन जमा की जा सकती है। निविदा की हार्ड कॉपी कार्यालय में जमा करने की अन्तिम तिथि 18.02.2025 को 15:00 बजे तक है। जिसे उसी दिन 16:00 बजे उपस्थित निविदाकारों / प्रतिनिधियों के समक्ष खोला जाएगा। निविदा खुलने की तिथि को अवकाश होने की स्थिति में निविदा अगले कार्य दिवस में खोली जायेगी। ई-निविदा सूचना पिटकुल की वेबसाइट www.ptcul.org से प्राप्त की जा सकती है।
अधोहस्ताक्षरी का किसी भी निविदा को बिना कारण बताये निरस्त करने एवं कार्य की मात्रा घटाने / बढ़ाने का अधिकार सुरक्षित है।
पत्रांक: 142 / 220के0बी0(परि0एवं अनु0)ओ0ख0झाड़रा / दे0दून / दिनांक: 27.01.2025 अधिशासी अभियन्ता
"राष्ट्र हित में विजली बचायें"

उत्तराखण्ड पावर कारपोरेशन लि0
(उत्तराखण्ड सरकार का उपक्रम)
कार्यालय अधिशासी अभियन्ता, विद्युत वितरण खण्ड (नगरीय), हरिद्वार
दूरभाष: 01334-221499 फैक्स: 221499

निविदा सूचना

अधोहस्ताक्षरी द्वारा निम्नलिखित कार्य के लिए अनुभव की प्रतिष्ठित ठेकेदारों / फर्म से जिनके पास आयकर, जी0एस0टी0 एवं ई0पी0एफ0, ई0एस0आई0सी0 में पंजीकृत व उत्तराखण्ड शासन द्वारा विद्युत कार्यों हेतु निर्गत "A" श्रेणी लाइसेंस प्राप्त निविदादाताओं से मोहरबंद निविदायें निर्धारित प्रारूप पर दो भागों में (प्रथम भाग में नियम व शर्तें, उत्तराखण्ड विद्युत निरीक्षक द्वारा निर्गत प्रथम श्रेणी का लाइसेंस की प्रमाणित प्रतिलिपि, आयकर, जी0एस0टी0, ई0पी0एफ0, ई0एस0आई0सी0 पंजीकरण, पेन कार्ड की प्रतिलिपि आदि एवं द्वितीय भाग में दरे जो की निविदा खुलने की तिथि से कम से कम 06 माह के लिए वैध हों) दिनांक 12.02.2025 को अपरान्ह 1:00 बजे तक आमन्त्रित की जाती है जो उसी दिन सांय 1:30 बजे अधोहस्ताक्षरी या अधिकृत प्रतिनिधि द्वारा उपस्थित निविदादाताओं के समक्ष सार्वजनिक रूप से खोली जायेगी। निविदा प्रपत्र सम्बन्धित निविदा के सम्मुख अंकित धनराशि का भुगतान करके इस कार्यालय से किसी भी कार्य दिवस में दिनांक 11.02.2025 को अपरान्ह 1:00 बजे तक प्राप्त की जा सकती है। विस्तृत नियम व शर्तें निविदा प्रपत्रों में उपलब्ध है। यदि निविदा खुलने की तिथि में कोई अवकाश होता है तो निविदायें अगले कार्य दिवस में खोली जायेंगी।

क्र0 सं0	कार्य का नाम	अग्रिम धरोहर धनराशि (रु0 में)	निविदा प्रपत्र का मूल्य कर सहित (रु0 में)
1.	निविदा संख्या-18 / 2024-25 उपखण्ड भूतवाला के अन्तर्गत बागरो व पतदीप पोषक पर कैमिकल अर्थिग के साथ वितरण परिवर्तकों का रखरखाव एवं अन्य मरम्मत सम्बन्धित कार्य।	45000.00	1180.00
2.	निविदा संख्या-19 / 2024-25 उपखण्ड भूतवाला के अन्तर्गत स्ट्रीट लाईट पोषक पर क्षतिग्रस्त प्लंटी केबल अर्थिग के साथ वितरण परिवर्तकों का रखरखाव सम्बन्धित कार्य।	45000.00	1180.00

अग्रिम धरोहर राशि अधोहस्ताक्षरकर्ता के नाम में किसी भी राष्ट्रीयकृत बैंक से एफ0डी0आर0 / सी0डी0आर0 के रूप में होनी अनिवार्य है।
अधोहस्ताक्षरी को बिना कोई कारण बताये या नोटिस दिये निविदाओं को स्वीकार या अस्वीकार करने का अधिकार सुरक्षित है।
"विद्युत बिलों के 24x7 ऑनलाइन भुगतान हेतु www.upcl.org पर जायें"
पत्रांक: 4010 / वि0वि0खण्ड0 / रू0 / दिनांक: 27 / 01 / 2025 अधिशासी अभियन्ता
"राष्ट्र हित में विजली बचायें" टोल फ्री नं0 1800-419-0405

कार्यालय अधिशासी अभियन्ता, निर्माण शाखा, उत्तराखण्ड पेयजल निगम, गोपेश्वर

पत्रांक: 283/ जी-12/ 48 अल्पकालीन निविदा सूचना दिनांक: 27.01.2025

अध्यक्ष उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम की ओर से जनपद चमोली की गोपेश्वर पेयजल योजना के अन्तर्गत निम्नलिखित कार्य के सम्पादन हेतु पेयजल निगम के पंजीकृत ठेकेदारों हेतु निविदा आमंत्रित की जाती है जिसमें निविदा विक्रय का दिनांक 11.02.2025 को सांय 5.00 बजे तक एवं मुहरबंद निविदायें दिनांक 12.02.2025 को 1.00 बजे अपराहन तक डाली जानी है जो दिनांक 12.02.2025 को सांय 3.00 बजे अपरान्ह को उपस्थित निविदादाताओं अथवा उनके प्रतिनिधियों के सम्मुख कार्यालय अधिशासी अभियन्ता निर्माण शाखा उतरा जल निगम गोपेश्वर में खोली जायेगी।

क्र. सं.	कार्य का नाम	विकास क्षेत्र	श्रेणी	धरोडर धनराशि	कार्य पूर्ण करने की अवधि	निविदा प्रपत्र का मूल्य (जी.एस.टी. सहित) रूपये में
01	02	03	04	05	06	07
1.	गोपेश्वर पुर्नगठन पे0यो0 मरम्मत एवं तत्सम्बन्धी कार्य।	दशोली	डी एवं उच्चतर	32000.00	03 माह	1500.00+GST

नोट:- नियम एवं शर्तें कार्यालय नोटिस बोर्ड पर देखी जा सकती है। अधिशासी अभियन्ता।

कार्यालय उप निदेशक, गोविन्द वन्य जीव विहार एवं राष्ट्रीय पार्क, पुरोला
दूरभाष: 01373-223433 Email-gwlsपुरोला@gmail.com

पत्रांक: 1311/4-31 पुरोला --: निविदा सूचना :- दिनांक: 26 जनवरी 2025

उत्तराखण्ड के महामहाम राज्यपाल महादेय की ओर से उप निदेशक- गोविन्द वन्यजीव विहार एवं राष्ट्रीय पार्क, पुरोला द्वारा इच्छुक निविदादाताओं से गोविन्द वन्यजीव विहार एवं राष्ट्रीय पार्क, पुरोला के अन्तर्गत निम्न कार्यों हेतु सीलबन्द निविदाएं पंजीकृत डाक से दिनांक- 03 फरवरी 2025 सांय 04:00 तक आमंत्रित की जाती है, जिन्हे दिनांक 04 फरवरी 2025 को प्रातः 11:30 बजे उप निदेशक कार्यालय स्तर पर गठित क्रय समिति द्वारा खोला जायेगा। कार्य का विवरण निम्न प्रकार है:-

निविदा संख्या	कार्य का विवरण	निविदा प्रपत्र का मूल्य + 18% GST	अनुमानित लागत	धरोहर राशि
07/GWLS/2024-25	सुपिन रेंज के अन्तर्गत ग्राम कासला के चौकिका तोक में भू: क्षरण से रोकथाम हेतु सुखालक कार्य	₹ 500.00 + 18% GST	₹ 05.00 Lacs	₹ 0.25 Lacs
08/GWLS/2024-25	उप निदेशक-गोविन्द वन्यजीव विहार एवं राष्ट्रीय पार्क पुरोला के आवास के आंगन में जीर्णोद्धार कार्य	₹ 500.00 + 18% GST	₹ 04.00 Lacs	₹ 0.12 Lacs
09/GWLS/2024-25	जनपद उत्तरकाशी के विकास खण्ड मोरी में सुपिन रेंज के अन्तर्गत हत्वाडी में (टाइप-1) चौकी का निर्माण कार्य	₹ 1500.00 + 18% GST	₹ 15.00 Lacs	₹ 0.45 Lacs
10/GWLS/2024-25	जनपद उत्तरकाशी के विकास खण्ड मोरी में सुपिन रेंज के अन्तर्गत केदारकांठा मार्ग पर (बैस कैम्प) फेब्रिकेटेड हट का नव निर्माण कार्य	₹ 1500.00 + 18% GST	₹ 11.54 Lacs	₹ 0.35 Lacs
11/GWLS/2024-25	केदारकांठा से थातालीण पडाईं थाच व कोटगांव तक सम्पर्क मार्ग का जीर्णोद्धार कार्य 04 किमी0 (जॉब सख्या-1) केदारकांठा से थातालीण	₹ 1000.00 + 18% GST	₹ 05.10 Lacs	₹ 0.16 Lacs
12/GWLS/2024-25	केदारकांठा से थातालीण पडाईं थाच व कोटगांव तक सम्पर्क मार्ग का जीर्णोद्धार कार्य 04 किमी0 (जॉब सख्या-2) थातालीण से पडाईं थाच।	₹ 500.00 + 18% GST	₹ 04.87 Lacs	₹ 0.15 Lacs
13/GWLS/2024-25	केदारकांठा से थातालीण पडाईं थाच व कोटगांव तक सम्पर्क मार्ग का जीर्णोद्धार कार्य 04 किमी0 (जॉब सख्या-3) पडाईं थाच से कोटगांव	₹ 1000.00 + 18% GST	₹ 05.17 Lacs	₹ 0.16 Lacs
14/GWLS/2024-25	माननीय मुख्यमंत्री जी घोषणा संख्या-160/2022 ग्राम फिताडी से ओबरा पैदल मार्ग का पुनः निर्माण कार्य	₹ 1000.00 + 18% GST	₹ 07.26 Lacs	₹ 0.22 Lacs
15/GWLS/2024-25	सौड से व्यूसा व्यूसाईट तक 03 किमी0 पैदल मार्ग का पुनः निर्माण कार्य	₹ 1000.00 + 18% GST	₹ 05.79 Lacs	₹ 0.18 Lacs
16/GWLS/2024-25	तेरह डिस्ट्रिक्ट तेरह डेस्टिनेशन योजना के अन्तर्गत सांकरी से आरगांव केदारकांठा तक ट्रैक मार्ग का जीर्णोद्धार/मरम्मत कार्य	₹ 1000.00 + 18% GST	₹ 08.63 Lacs	₹ 0.26 Lacs
17/GWLS/2024-25	सौड से गिबसन डबेडू वाटर फाल तथा जुडालेक तक पैदल ट्रैक मार्ग का पुनः निर्माण कार्य	₹ 1000.00 + 18% GST	₹ 05.68 Lacs	₹ 0.18 Lacs

निविदा आमन्त्रित करने वाले अधिकारी का नाम व पता:- उप निदेशक, गोविन्द वन्यजीव विहार एवं राष्ट्रीय पार्क, पुरोला उत्तरकाशी। निविदा प्रपत्र दिनांक 28 जनवरी 2025 से दिनांक 02 फरवरी 2025 तक सांय 03:00 बजे तक प्रधान कार्यालय से प्राप्त किया जा सकता है। निविदा केवल पंजीकृत डाक से ही मान्य होगी। विस्तृत विवरण/ निविदा की शर्तों की जानकारी वन विभाग की वेबसाइट www.forest.uk.gov.in से पढी जा सकती है।

उप निदेशक गोविन्द वन्य जीव विहार एवं राष्ट्रीय पार्क पुरोला, उत्तरकाशी

उत्तराखण्ड पावर कारपोरेशन लि.
(उत्तराखण्ड सरकार का उपक्रम)
कार्यालय अधीक्षण अभियन्ता, विद्युत ज्ञानपद मण्डल
कौलागढ़ पावर हाउस, देहरादून, दूरभाष नं0: 0135-2752599

"ई-निविदा तिथि विस्तार सूचना"

इस कार्यालय की निविदा सूचना संख्या इ0पी0सी0-70/2024-25 जोकि दिनांक 28.01.2025 को अपरान्ह 3:00 बजे सार्वजनिक रूप से खोली जानी थी, अपरान्ह कार्यो को तिथि विस्तार कर अब अपरान्ह 03.02.2025 को अपरान्ह 2:00 बजे तक आमंत्रित की जाती है तथा उसी दिनांक अपरान्ह 3:00 बजे सार्वजनिक रूप से खोली जायेगी। निविदा की विस्तृत शर्तें एवं निर्धारित प्रपत्र वेबसाइट www.uktenders.gov.in पर उपलब्ध होगी।
पत्रांक: 80/वि0जा0नव0दे0दून0टी-5 दिनांक: 27.01.2025
"राष्ट्र हित में ऊर्जा बचायें" अधीक्षण अभियन्ता

उत्तराखण्ड पावर कारपोरेशन लिमिटेड
(उत्तराखण्ड सरकार का उपक्रम)
कार्यालय अधीक्षण अभियन्ता, विद्युत वितरण मण्डल, रोशनबाद, हरिद्वार
दूरभाष 01334-239734

निविदा सूचना

अधोहस्ताक्षरकर्ता द्वारा निम्नलिखित कार्य हेतु मुहरबन्द निविदा जिसकी दरें छ: माह के लिए मान्य होंगी, आयकर, वैज जी0एस0टी0, ई0पी0एफ0, ई0एस0आई0 एवं श्रम विभाग में पंजीकृत तथा समान प्रकृति के कार्य को करने के अनुभव एवं विद्युत सुरक्षा विभाग, उत्तराखण्ड शासन द्वारा निर्गत वर्ष 2024-25 हेतु मान्य 'ए' क्लास लाइसेंस प्राप्त ठेकेदारों से आमंत्रित की जाती है। निविदा के भाग- प्रथम में उपरोक्त पंजीकरण प्रपत्र, धरोहर राशि, अनुभव प्रमाण पत्र, नियम व शर्तें इत्यादि एवं निविदा के भाग-द्वितीय में दरे प्रस्तुत की जायेगी। सम्बन्धित पंजीकरण प्रपत्रों के प्रस्तुत करने पर ही निविदा प्रपत्र विक्रय किये जायेंगे। निविदा प्रपत्र (पूर्ण शर्तों सहित) किसी भी कार्य दिवस में उनके सम्मुख अंकित तिथि तक इस कार्यालय से नकद भुगतान द्वारा खरीदे जा सकते हैं। धरोहर राशि अधिशासी अभियन्ता, विद्युत वितरण खण्ड, सिडकुल, उपाकालि, हरिद्वार के पक्ष में देय होगी। इन तिथियों में अवकाश घोषित होने पर निविदा अगले कार्य दिवस में प्राप्त एवं खोली जायेगी।

निविदा संख्या	कार्य का विवरण	निविदा प्रपत्र का मूल्य	निविदा प्रपत्र खरीदने की अन्तिम तिथि	निविदा प्रपत्र जमा करने की तिथि एवं समय	निविदा खुलने की तिथि	धरोहर राशि
वि0वि0म0(ह0) 108/2024-25	विद्युत वितरण खण्ड, सिडकुल, हरिद्वार के अधीन रिजर्व पुलिस लाईन, रोशनबाद, हरिद्वार में 11 के0बी0 स्वतन्त्र पोषक का निर्माण एवं कन्वर्टर बदलने का कार्य।	रु0 1180/- (जीएस्टी सहित)	11-02-25 15:00 बजे तक	12-02-25 12:00 बजे तक	12-02-25 13:00 बजे	72000/-

अधोहस्ताक्षरी के पास बिना कारण बताये किसी भी निविदा को निरस्त करने का अधिकार सुरक्षित है।
पत्रांक:2497 / वि0वि0म0ह0 / 2024-25 / टी-2 दिनांक: 27 / 01 / 2025 अधीक्षण अभियन्ता
"राष्ट्र हित में विजली बचायें" टोल फ्री नं0 1800-419-0405

प्रपत्र-जी0 अगिरुचि की अभिव्यक्ति हेतु आमंत्रण

ऑक्टोबन बिल्डर्स एंड प्रमोटर्स प्राइवेट लिमिटेड रुडको, हरिद्वार, उत्तराखंड में रियल एस्टेट निर्माण / विकास आवासीय / वाणिज्यिक स्थान में परिचालन करता है भारतीय दिवाला और शोधन अक्षमता बोर्ड (कार्पोरेट व्यक्तियों के लिए ऋण शोध अक्षमता समाधान प्रक्रिया) विनियामकी, 2016 के विनियम 31ए (1) के अधीन

प्रासंगिक विवरण

1. कार्पोरेट देनदार का नाम	ऑक्टोबन बिल्डर्स एंड प्रमोटर्स प्राइवेट लिमिटेड
2. पंजीकृत कार्यालय का पता	सीआईएन-U70109UP2006PTC069978 डी-3 एवं 4, सैक्टर-10, गौतम बुद्ध नगर, नोएडा, उत्तर प्रदेश, भारत, 201301
3. वेबसाइट का यूआरएल	लागू नही
4. उस स्थान का विवरण जहां द्वारा नहीं सीपा गया है व उपलब्ध जानकारी के अनुसार, कार्पोरेट देनदार के पास अधिकांश अवल	संबन्धित रिपोर्ट सहित परिचयनामा का पूरा विवरण घर खरीदारों को पूर्व मैनेजमेंट द्वारा नहीं सीपा गया है व उपलब्ध जानकारी के अनुसार, कार्पोरेट देनदार के पास "संजु सिटी" / हर हीरो, के नाम से बावली कंजारी, परगना तहसील रुडकी, हरिद्वार (पतंजलि योगपीठ के पास) और "संजु सिटी" देहरादून परियोजना स्थल है।
5. मुख्य उत्पादों / सेवाओं की स्थापित क्षमता	यह लागू नहीं है क्योंकि कंपनी का कोई विनिर्माण कार्य नहीं है।
6. मुख्य उत्पादों की मात्रा और मूल्य / पिछले वित्तीय वर्ष में वैश्वी गई संसाध	पिछले वित्तीय वर्ष में कोई व्यावसायिक परिचालन नहीं किया गया।
7. कर्मचारियों / कामगार की संख्या	कोई विवरण उपलब्ध नहीं
8. दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ), लेनदारों की सूची, प्रक्रिया की बाद की घटनाओं के लिए प्रासंगिक तिथियां सहित अधिक विवरण यहां उपलब्ध हैं।	आरपी के पास उपल